

ITEM NO.47

COURT NO.8

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 26185-26228/2018

(Arising out of impugned final judgment and order dated 04-08-2018 in WP(C) No. 8125/2016 04-08-2018 in WP(C) No. 12088/2016 04-08-2018 in WP(C) No. 2658/2017 04-08-2018 in WP(C) No. 3360/2017 04-08-2018 in WP(C) No. 3385/2017 04-08-2018 in WP(C) No. 3684/2017 04-08-2018 in WP(C) No. 3792/2017 04-08-2018 in WP(C) No. 3987/2017 04-08-2018 in WP(C) No. 4007/2017 04-08-2018 in WP(C) No. 4080/2017 04-08-2018 in WP(C) No. 4102/2017 04-08-2018 in WP(C) No. 4103/2017 04-08-2018 in WP(C) No. 4106/2017 04-08-2018 in WP(C) No. 4446/2017 04-08-2018 in WP(C) No. 4493/2017 04-08-2018 in WP(C) No. 4867/2017 04-08-2018 in WP(C) No. 4934/2017 04-08-2018 in WP(C) No. 4998/2017 04-08-2018 in WP(C) No. 5013/2017 04-08-2018 in WP(C) No. 5026/2017 04-08-2018 in WP(C) No. 5199/2017 04-08-2018 in WP(C) No. 5200/2017 04-08-2018 in WP(C) No. 5214/2017 04-08-2018 in WP(C) No. 5217/2017 04-08-2018 in WP(C) No. 5218/2017 04-08-2018 in WP(C) No. 5753/2017 04-08-2018 in WP(C) No. 5779/2017 04-08-2018 in WP(C) No. 5933/2017 04-08-2018 in WP(C) No. 6078/2017 04-08-2018 in WP(C) No. 6155/2017 04-08-2018 in WP(C) No. 6794/2017 04-08-2018 in WP(C) No. 6815/2017 04-08-2018 in WP(C) No. 6841/2017 04-08-2018 in WP(C) No. 6990/2017 04-08-2018 in WP(C) No. 7012/2017 04-08-2018 in WP(C) No. 7141/2017 04-08-2018 in WP(C) No. 7760/2017 04-08-2018 in WP(C) No. 8229/2017 04-08-2018 in WP(C) No. 8622/2017 04-08-2018 in WP(C) No. 9099/2017 04-08-2018 in WP(C) No. 9187/2017 04-08-2018 in WP(C) No. 9221/2017 04-08-2018 in WP(C) No. 9446/2017 04-08-2018 in WP(C) No. 7495/2017 passed by the High Court Of Delhi At New Delhi)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI Petitioner(s)

VERSUS

FLT LT. RAJAN DHALL CHARITABLE TRUST & ORS. Respondent(s)

(APPLICATION(S) FOR APPROPRIATE ORDERS/DIRECTIONS, CLARIFICATION/DIRECTION, INTERVENTION APPLICATION, MODIFICATION & PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS/ ANNEXURES)

Date : 02-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Chirag M. Shroff, AOR
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Ms. Sanjana Nangia, Adv.

Ms. Natasha Vij, Adv.

For Respondent(s)

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Mr. Udit Malik, Adv.
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Mr. Bhuvnesh Sehgal, Adv.

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Mrs. V. D. Khanna, AOR

Mr. Matrugupta Mishra, Adv.
Ms. Divya Roy, AOR

Ms. Resmitha R. Chandran, AOR

Mr. Abhishek Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter, list this matter for final
disposal on 23.7.2019.

All the intervention applications may also be listed
along with the main matter.

(INDU MARWAH)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER